

RESUME OF WORK DONE BY LOK SABHA

(SECOND LOK SABHA— FIFTH SESSION
(11 August 1958 to 27 September 1958))



LOK SABHA SECRETARIAT
NEW DELHI

LOK SABHA

BULLETIN—PART II

(General Information relating to Parliamentary and other matters)

Tuesday, September 30, 1958

No. 1861

**Resume of Work Done by Lok Sabha during the Fifth Session of
Second Lok Sabha**

Period of Session	11th August to 27th September, 1958.
Number of Sittings	35
Number of sitting hours	221 hours and 27 minutes.

1. Adjournment Motion's

Notices received	49
Consent withheld by Speaker	48
Admitted	1

2. Bills

A. GOVERNMENT BILLS

(i) *Introduced:*

- (1) The Armed Forces (Assam and Manipur) Special Powers Bill, 1958.
- (2) The Code of Criminal Procedure (Amendment) Bill, 1958.
- (3) The Mineral Oils (Additional Duties of Excise and Customs) Bill, 1958.
- (4) The Working Journalists (Fixation of Rates of Wages) Bill, 1958.
- (5) The Industrial Disputes (Banking Companies) Decision Amendment Bill, 1958.
- (6) The Rajghat Samadhi (Amendment) Bill, 1958.
- (7) The Banaras Hindu University (Amendment) Bill, 1958.
- (8) The Sugar Export Promotion Bill, 1958.
- (9) The Appropriation (Railways) No. 3 Bill, 1958.
- (10) The Manipur and Tripura (Repeal of Laws) Bill, 1958.
- (11) The Sea Customs (Amendment) Bill, 1958.
- (12) The Indian Medical Council (Amendment) Bill, 1958.

[P.T.O.]

- (13) The Delhi Rent Control Bill, 1958.
 - (14) The Supreme Court Judges (Conditions of Service) Bill, 1958.
 - (15) The International Finance Corporation (Status, Immunities and Privileges) Bill, 1958.
 - (16) The High Court Judges (Conditions of Service) Amendment Bill, 1958.
 - (17) The Poisons (Amendment) Bill, 1958.
 - (18) The Representation of the People (Amendment) Bill, 1958.
 - (19) The Appropriation (No. 4) Bill, 1958.
 - (20) The Indian Electricity (Amendment) Bill, 1958.
 - (21) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1958.
 - (22) The Tea (Alterations in Duties of Customs and Excise) Bill, 1958.
- (ii) *Bill passed by Rajya Sabha and laid on the Table:*
The Public Premises (Eviction of Unauthorised Occupants) Bill, 1958.
- (iii) *Referred to Joint Committee:*
The Delhi Rent Control Bill, 1958.
- (iv) *Referred to Select Committee:*
The Banaras Hindu University (Amendment) Bill, 1958.
- (v) *Reports of Joint Committee presented:*
- (1) The Trade and Merchandise Marks Bill, 1958.
 - (2) The Merchant Shipping Bill, 1958.
 - (3) The Parliament (Prevention of Disqualification) Bill, 1957.
- (vi) *Reports of the Select Committee presented:*
- (1) The Central Sales-Tax (Second Amendment) Bill, 1958.
 - (2) The Estate Duty (Amendment) Bill, 1958.
 - (3) The Banaras Hindu University (Amendment) Bill, 1958.
- (vii) *Joint/Select Committee—Extension of time for the presentation of the Report:*
- (1) The Merchant Shipping Bill, 1958, Joint Committee—Time extended upto the 21st August, 1958.
 - (2) The Parliament (Prevention of Disqualification) Bill, 1957, Joint Committee—Time extended upto 10th September, 1958.
 - (3) The Banaras Hindu University (Amendment) Bill, 1958, Select Committee—Time extended upto the 27th August, 1958.
- (viii) *Passed:*
- (1) The Ancient Monuments and Archaeological Sites and Remains Bill, 1958.
 - (2) The All-India Services (Amendment) Bill, 1958.
 - (3) The Mineral Oils (Additional Duties of Excise and Customs) Bill, 1958.
 - (4) The Appropriation (Railways) No. 3 Bill, 1958.

- (5) The Code of Criminal Procedure (Amendment) Bill, 1958.
- (6) The Armed Forces (Assam and Manipur) Special Powers Bill, 1958.
- (7) The Working Journalists (Fixation of Rates of Wages) Bill, 1958.
- (8) The Sugar Export Promotion Bill, 1958.
- (9) The Trade and Merchandise Marks Bill, 1958 as reported by the Joint Committee.
- (10) The Central Sales Tax (Second Amendment) Bill, 1958 as reported by the Select Committee.
- (11) The Industrial Disputes (Banking Companies) Decision Amendment Bill, 1958.
- (12) The Estate Duty (Amendment) Bill, 1958, as reported by the Select Committee.
- (13) The Banaras Hindu University (Amendment) Bill, 1958, as reported by the Select Committee.
- (14) The Sea Customs (Amendment) Bill, 1958.
- (15) The Manipur and Tripura (Repeal of Laws) Bill, 1958.
- (16) The Rajghat Samadhi (Amendment) Bill, 1958.
- (17) The Public Premises (Eviction of Unauthorised Occupants) Bill, 1958, as passed by Rajya Sabha.
- (18) The Indian Medical Council (Amendment) Bill, 1958.
- (19) The Merchant Shipping Bill, 1958, as reported by the Joint Committee.
- (20) The International Finance Corporation (Status, Immunities and Privileges) Bill, 1958.
- (21) The Appropriation (No. 4) Bill, 1958.
- (22) The Supreme Court Judges (Conditions of Service) Bill, 1958.

(ix) Bills passed by the Houses of Parliament and assented to by the President—laid on the Table:

- (1) The Appropriation (No. 3) Bill, 1958.
- (2) The Gift-Tax Bill, 1958.
- (3) The Indian Stamp (Amendment) Bill, 1958.
- (4) The Bombay, Calcutta and Madras Port Trust (Amendment) Bill, 1958.
- (5) The Mines and Minerals (Regulations and Development) Amendment Bill, 1958.
- (6) The Indian Oaths (Amendment) Bill, 1958.
- (7) The Hyderabad Securities Contracts Regulation (Repeal) Bill, 1958.
- (8) The Probation of Offenders Bill, 1958.
- (9) The Rice-Milling Industry (Regulation) Bill, 1958.
- (10) The Employees' Provident Funds (Amendment) Bill, 1958.
- (11) The Appropriation (Railways) No. 3 Bill, 1958.

[P.T.O.]

- (12) The Ancient Monuments and Archaeological Sites and Remains Bill, 1958.
- (13) The Mineral Oils (Additional Duties of Excise and Customs) Bill, 1958.
- (14) The Central Sales Tax (Second Amendment) Bill, 1958.
- (15) The Public Premises (Eviction of Unauthorised Occupants) Bill, 1958.
- (16) The Estate Duty (Amendment) Bill, 1958.

B. PRIVATE MEMBERS' BILLS

(i) Introduced:

- (1) The Prevention of Hydrogenation of Oils Bill, 1958 by Shri Jhulan Sinha.
- (2) The Indian Divorce (Amendment) Bill, 1958 (*Amendment of Section 3 and substitution of sections 10 and 11 etc.*) by Shri Narayan Ganesh Goray.
- (3) The Industrial Disputes (Amendment) Bill, 1958 (*Amendment of section 13 and second scheduled*) by Shri Aurobindo Ghosal.
- (4) The Workmen's Compensation (Amendment) Bill, 1958 (*Amendment of Schedule 1*) by Shri Aurobindo Ghosal.
- (5) The Representation of the People (Amendment) Bill, 1958 (*Amendment of Section 116A*) by Shri N. Keshava.
- (6) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1958 (*Amendment of section 6*) by Shri Jagdish Awasthi.
- (7) The Ban on Export of Cattle Feed Bill, 1958 by Shri Jhulan Sinha.
- (8) The Rehabilitation of Dislocated Persons (from Natural calamities) Bill, 1958 by Shri Rajendra Singh.
- (9) The Sikh Gurdwaras Bill, 1958 by Sardar Amar Singh Saigal.
- (10) The Monopolies and Unfair Business Practices (Inquiry and Control) Bill, 1958 by Shri K. T. K. Tangamani.
- (11) The Code of Criminal Procedure (Amendment) Bill, 1958 (*Amendment of sections 107, 129 and 144 and insertion of new section 131A*) by Shri K. T. K. Tangamani.
- (12) The Constitution (Amendment) Bill, 1958 (*Amendment of article 136*) by Shri Balkrishna Wasnik.
- (13) The Mahendra Pratap Singh Estates (Repealing) Bill, 1958 by Shri Purushottamdas R. Patel.
- (14) The Representation of the People (Amendment) Bill, 1958 (*Amendment of Sections 56 and 123*) by Shri Radh Raman.
- (15) The Constitution (Amendment) Bill, 1958 (*Amendment of Articles 134, 136 and 145*) by Shri Subiman Ghose.
- (16) The Colouring of Vanaspati Bill, 1958 by Shri M. K. M. Abdul Salam.
- (17) The Muslim Wakfs (Amendment) Bill, 1958 (*Amendment of Section 3*) by Shri M. K. M. Abdul Salam.

- (18) The Indian Evidence (Amendment) Bill, 1958 (*Amendment of Section 103*) by Shri Naushir Bharucha.
- (19) The Parliamentary Privileges Bill, 1958 by Shri Naushir Bharucha.
- (20) The Territorial Councils (Amendment) Bill, 1958 (*Amendment of Sections 3, 22, 30 and 36*) by Shri Laisram Achaw Singh.
- (21) The Sterilization of the Unfit Bill, 1958 by Shri Jagdish Awasthi.
- (ii) *Bill circulated for eliciting opinion thereon:*
 The Code of Criminal Procedure (Amendment) Bill, 1958 (*Amendment of Sections 342 and 562*) by Shri Raghubir Sahai.
- (iii) *Withdrawn:*
- (1) The Prevention of Corruption (Amendment) Bill, (*Insertion of new section 8*) by Shri Jhulan Sinha.
- (2) The Representation of the People (Amendment) Bill, 1957 (*Amendment of sections 55A, 82 and 116A*) by Shri K. T. K. Tangamani.
- (3) The Cantonments (Amendment) Bill, 1957 (*Amendment of Sections 13 and 60 and Omission Section 14*) by Shri Jhulan Sinha.
- (iv) *Under consideration:*
 The Companies (Amendment) Bill, 1957 (*Amendment of Section 293*) by Shri Surendra Mahanty.

3. **Calling Attention—Statements made or Laid Regarding Notices Under Rule 197:—**

Sl. No.	Subject	Name of Member giving notice.	Name of Minister and Date of the Statement.
1	Breakdown of Kotla Power station resulting in curtailment of Power supply to Delhi.	Shri Naushir Bharucha	Hafiz Mohammad Ibrahim. 13-8-1958.
2	Situation in the Middle East arising out of the presence of foreign troops in Lebanon and Jordan.	Shri N.R.M. Swamy.	Shri Jawaharlal Nehru 14-8-1958.
3	Floods in the Yamuna and the steps taken by the Government in regard thereto.	Shri Naushir Bharucha.	Shri Govind Ballabh Pant. 19-8-1958.
4	Derailment of a passenger train at Revelganj station on the 19th August, 1958.	Shri S. M. Banerjee.	Shri Jagjivan Ram 25-8-1958.
5	Washing away of two bridges between Kazipet and Balharshah on the Central Railway and the consequent dislocation of Railway traffic.	Shri K. S. Ramaswamy.	Shri S. V. Ramaswamy. 5-9-1958.
6	The result of talks held between the Prime Ministers of India and Pakistan on the 9th and 10th September, 1958.	Shri S. M. Banerjee.	Shri Jawaharlal Nehru 12-9-1958.

[P.T.O.]

Sl. No.	Subject	Name of Member giving notice	Name of Minister and Date of the Statement
7	Reduction in commission payable to Insurance Agents and its effect upon new business secured for the Life Insurance Corporation.	Shri N. Keshava	Dr. B. Gopala Reddi. 16-9-1958.
8	Cholera epidemic in Kalahandi district of Orissa State.	H. H. Maharaja Pratap Keshari Deo	Shri D. P. Karmarkar. 17-9-1958
9	Definition of the line demarcating the border between the district of Khulna-Jessore in East Pakistan and P. S. B duria-Swarup-nagar along the river Ichhamati in 24-Paraganas in India.	Shrimati Renu Chakravarty.	Shrimati Lakshmi N. Menon. 22-9-1958.
10	Hardship caused to the members of Scheduled Castes by the Demolition of some structures in Moti Bagh, Delhi.	Shri Bhaurao Krishnarao Gaikwad.	Shri Govind Ballabh Pant 24-9-1958.
11	Fall in Textile production due to closure of the Sholapur Spinning and Weaving Mills Limited.	Shri Tayappa Hari Sonavane.	Shri Satish Chandra 25-9-1958.
12	Haul of Illicit weapons in Ambala, Punjab.	Shri K. K. Warior	Shri Govind Ball bh Pant. 27-9-1958.
13	Action taken by Government on the Textile Enquiry Committee Report.	Shri S. M. Banerjee	Shri Lal Bahadur Shastri. 27-9-1958.

4. Financial Business

Sl. No.	Subject	Presented on	Voted on
1	Demands for Excess Grants in respect of the Budget (Railways) for 1954-55.	2-5-1958	12-8-1958
2	Supplementary Demands for Grants (General) for 1958-59.	5-9-1958	24-9-1958

5. Half-An-Hour Discussion Under Rule 55:

Sl. No.	Subject	Name of Member	Date
1	Misuse of Import Licences of News-print and prices of paper.	Shri V. P. Nayar	1-9-1958
2	Social Security Scheme	Shri T. B. Vittal Rao	19-9-1958
3	Export of Coal	Shri Raghunath Singh	23-9-1958
4	Suppression of immoral traffic in women and girls.	Shrimati Renu Chakravartty	24-9-1958
5	Supply of cotton to the U.S.A.	Shri Rameshwar Tantia	27-9-1958

Discussion on Matters of Urgent Public Importance:

Sl. No.	Subject	Name of Member	Date
1	Indo-Pakistan Canal Water Dispute.	Shri Raghunath Singh	4-9-1958
2	Insecurity of Life and property in Railway travel.	Pandit Dwarika Nath Tiwari	27-9-1958 (Discussion not concluded)

7. Members:

(i) Oath or Affirmation:

Number of Members who made and subscribed the oath or affirmation and took their seats in the House.	Language in which oath or affirmation was made	Date on which oath or affirmation was made and of taking seats by the Members.
2	Sanskrit	11-8-1958

(ii) Resignation:

Shri Tribhuan Narayan Singh resigned his seat with effect from the 10th September, 1958.

✓(iii) Obituary References:

Obituary references were made in respect of the following on dates indicated against their names:—

Sl. No.	Name of Member	Date on which reference made
1	Raizada Hans Raj, Member of former Central Assembly	11-8-1958
2	Shrimati Anasuyabai Kale, Sitting Member of Second Lok Sabha	12-8-1958
3	Shri Lallanji, Member of First Lok Sabha	14-8-1958
4	Shri Birakisor Ray, Member of First Lok Sabha	20-8-1958
5	Sardar Sampuran Singh, Member of former Central Legislative Assembly	12-9-1958
6	Dr. Bhagwan Das, Member of former Central Legislative Assembly	19-9-1958

(iv) Arrest or Detention:

(1) Sarvashri Indulal Kanaiyalal Yajnik and Karsandas Parmar were arrested on the 17th August, 1958.

(2) Shri Ramji Verma was arrested on the 6th September, 1958.

[P.T.O.]

- (3) Shri Sarjoo Pandey was arrested on the 7th September, 1958.
- (4) Shri Ram Sewak Yadav was arrested on the 12th September, 1958.
- (5) Shri Khushwaqt Rai was arrested on the 14th September, 1958.
- (6) Shri Atal Bihari Vajpayee was arrested on the 15th September, 1958.
- (7) Shri Jagdish Awasthi was arrested on the 23rd September, 1958.
- (8) Shri Mohan Swarup was arrested on the 24th September, 1958.
- (9) Shrimati Renu Chakravarty was arrested on the 25th September, 1958.

(v) *Release:*

Shri Purushottamdas R. Patel was restrained and later allowed to go on the 17th August, 1958.

(vi) *Conviction:*

- (1) Sarvashri Indulal Kanaiyalal Yajnik and Karsandas Parmar were convicted on the 28th August, 1958.
- (2) Sarvashri R. Dharmalingam and E. V. K. Sampath were convicted on the 3rd September, 1958.
- (3) Shri Ram Sewak Yadav was convicted on the 12th September, 1958.
- (4) Shri Atal Bihari Vajpayee was convicted on the 15th September, 1958.
- (5) Shri Prabhat Kar was convicted on the 22nd September, 1958.
- (6) Shri Mohan Swarup was convicted on the 26th September, 1958.

(vii) *Leave of Absence:*

The following members were granted leave of absence from the sittings of the House for the periods mentioned against each:—

(1) Shri S. C. Choudhury	25th March to 9th May, 1958 (Fourth Session)
(2) Shri M. Elias	11th August to 27th September, 1958 (Fifth Session)
(3) Shrimati Lalita Rajya Laxmi	11th August, to 27th September, 1958 (Fifth Session).
(4) Shri C. Bali Reddy	11th August to 27th September, 1958 (Fifth Session)
(5) Shri M. Gulam Mohideen	11th August to 30th August, 1958 and 31st August to 27th September, 1958 (Fifth Session)
(6) Shri B. Pocker	11th August to 25th August, 1958 (Fifth Session).

- (7) Shri D. S. Raju 11th August to 10th September, 1958 and
11th Sept, 1958 to 27th Sept., 1958.
- (8) Shri U. Muthuramalinga Thevar 11th August to 27th September, 1958
(Fifth Session).
- (9) Shri Indulal Kanaiyalal Yajnik 11th August to 27th September, 1958
(Fifth Session).
- (10) Shri Karsandas Parmar 14th August to 27th September, 1958
(Fifth Session).
- (11) Her Highness Maharani Vijaya Rajc
Scindia of Gwalior 11th August to 27th September, 1958
(Fifth Session).
- (12) Shri Kamal Narayan Singh 11th August to 27th September, 1958
(Fifth Session).
- (13) Shri Bishan Chandra Seth 13th August to 7th September, 1958 (Fifth
Session).
- (14) Shri C. R. Narasimhan 20th August to 7th September, 1958 and
10th September to 27th September, 1958
(Fifth Session).
- (15) Shri J. Rameshwar Rao 12th September to 27th September, 1958
(Fifth Session).
- (16) Shri George Thomas Kottukapally 13th September to 27th September, 1958
(Fifth Session).
- (17) Shri K. G. Deshmukh 8th September to 27th September, 1958
(Fifth Session).
- (18) Shri Nemi Chandra Kasliwal 12th September, to 27th September, 1958
(Fifth Session).
- (19) Shri K. Ashanna 29th August to 27th September, 1958
(Fifth Session).
- (20) Shri Sarjoo Pandey 5th September, to 27th September, 1958
(Fifth Session).
- (21) His Highness Maharajadhiraj Maha-
rawalji. Shri Raghunathsinghji
Bahadur 11th August to 22nd September, 1958
(Fifth Session).

8. (i) **Motions**

Brief subject	Under rule	Member	Date of discussion	Decision of the House
1. Annual Report of the Neyveli Lignite Corporation (Private) Ltd.	342	Shri N.R.M. Swamy	11-8-1958	
2. International situation	342	Shri Jawaharlal Nehru	19-8-1958 20-8-1958	
3. Food situation in the country	342	Shri Ajit Prasad Jais	20-8-1958 21-8-1958	A substitute motion moved by Shri Bihuti Mishra on the 20th August was adopted as amended on 21-8-1958.

[P.T.O.]

Brief subject	Under rule	Member	Date of discussion	Decision of the House
4. Choudhuri Committee's Report on Port and Dock Worker's Demands and Government Resolution thereon.	342	Shri Asoka Mehta	27-8-1958	..
5. Recommendations of the Railway Freight structure Enquiry Committee and the Government decision thereon.	342	Shri Rajendra Singh	3-9-1958	
6. Report of the Commission of Inquiry into the cases of food poisoning in Kerala and Madras States.	342	Shri K.K. Warior	9-9-1958	
7. Decisions taken at the High Level Conference held at Calcutta on 4th July, 1958 re: Rehabilitation of displaced persons from East Pakistan.	342	Shri Chintamani Panigrahi.	10-9-1958	
8. Report of the Advisory Committee on Slum Clearance.	342	Shri Rajendra Singh.	15-9-1958	
9. Appraisal and Prospects of the Second Five Year Plan.	342	Shri Gulzarilal Nanda	17-9-1958 18-9-1958 19-9-1958 22-9-1958	

(ii) Motions for modification of Statutory Rules and Regulations laid on the Table:

Brief subject	Name of Member	Date on which moved	Decision of the House
Motions for modification of the Union Public Service Commission(Consultation) Regulations, 1958 under article 320(5) of the Constitution.	Shri Harish Chandra Mathur Shri Braj Raj Singh	27-9-1958.	Consideration of the motions was postponed.

9. Question of Privilege :

Brief subject	Name of Member	Date on which motion moved	Decision of the House
News paper reports of a telegram alleged to have been sent by the Chief Minister of Kerala to the Minister of Home Affairs.	Shri M. R. Masani	27-9-1958.	Discussion was not concluded.

(1) Government	319
(2) Private Members	8
11. Petition—	
Presented by Member	1
12. Questions Answered—	
Started	1695
Unstarred	2997
Short Notice	20

13. Resolutions

(i) *Statutory Resolutions*

	Brief subject	Article of Constitution	Member	Date of discussion	Decision of the House
1	Resolution seeking disapproval of the Mineral Oils (Additional Duties of Excise and Customs) Ordinance, 1958 (Ordinance No. 6 of 1958)	123(2)(a)	Shri Naushir Bharucha	13-8-1958	Negatived
2	Resolution seeking disapproval of the Banaras Hindu University (Amendment) Ordinance, 1958 (Ordinance No. 4 of 1958)	—do—	Shri Braj Raj Singh	13-8-1958 14-8-1958 16-8-1958	—do—
3	Resolution seeking disapproval of the Sugar Export Promotion Ordinance, 1958 (Ordinance No. 5 of 1958)	—do—	Shri Braj Raj Singh	26-8-1958	—do—

(ii) *Private Members*

Resolutions

	Subject	Member	Date of discussion	Decision of the House
1	Women Labour in certain Industries.	Smt. Renu Chakravartty	9-5-58 16-8-58	Withdrawn
2	Working of Monopolistic concerns.	Shri P. Kunhan	16-8-58 30-8-58	Negatived
3	Formation of a National Council of Indian Youth and a Central Board of Youth Welfare.	Shri Chintamani Panigrahi	30-8-58 12-9-58	Withdrawn

[P.T.O.]

Subject	Member	Date of discussion	Decision of the House
4 Exclusion of tribunals and courts constituted under the Industrial Disputes Act, 1947 from the Jurisdiction of Supreme Court and High Courts.	Shri T. C. N. Menon	12-9-58	Negated
5 Commission to adjudicate boundary disputes between the States of Orissa, Madhya Pradesh and Bihar.	Shri Surendra Mahanty	12-9-58 27-9-58	Withdrawn
6 Appointment of a Committee to inquire into the Unemployment problem.	Shri Diwan Chand Sharma	27-9-1958	Discussion not concluded.

14. Statements by Ministers

Subject	Name of Minister	Date
1 Correcting reply to Supplementaries on Starred Question No. 2037 regarding export of monkeys.	Shri Nityanand Kanungo	11-8-58
2 Major Railway Accidents which occurred since the termination of the Fourth Session of Second Lok Sabha.	Shri Jagjivan Ram	11-8-58
3 Action taken by Govt. on the Report of the Kerala and Madras Food Poisoning cases Enquiry Commission.	Shri D. P. Karmarkar	11-8-58
4 Correcting the reply given to a Supplementary on Starred Question No. 1925 re: Report of the Railway Workshop Reviewing Committee.	Shri Shah Nawaz Khan	12-8-58
5 Correcting the reply given to a Supplementary on Starred Question No. 2099 regarding Jail Manual Committee.	Shri B. N. Datar	13-8-58
6 Correcting the reply given to a Supplementary on Starred Question Nos. 1298 and 1315 regarding Central Assistance towards the appointment of Hindi teachers.	Shri B. N. Datar (on behalf of Dr. K. L. Shrivastava)	13-8-58

	Subject	Name of Minister	Date
7	Correcting the reply given to a Supplementary on Starred Question No. 1486 regarding construction of school buildings.	Shri B. N. Datar (On behalf of Dr. K. L. Shrivastava)	13-8-58
8	Foreign Exchange position <i>vis-a-vis</i> the requirements of the Second Five Year Plan.	Shri Morarji Desai	13-8-58
9	Cost Accounts Reports prepared by the Tariff Commission.	Shri Manubhai Shah	14-8-58
10	Order of Govt. Business for the week commencing the 18th August, 1958.	Shri Satya Narayan Sinha	16-8-58
11	Decisions taken by Govt. on the recommendations of the Railway Freight structure Enquiry Committee for the revision of the freight structure and reconstitution of the Railway Board.	Shri Jagjivan Ram	18-8-58
12	Water Supply position in Delhi.	Shri Jawaharlal Nehru	19-8-58
13	Order of Govt. Business for the week commencing the 25th August, 1958.	Shri Satya Narayan Sinha	22-8-58
14	Investment policy of Life Insurance Corporation of India.	Shri Morarji Desai	25-8-58
15	Flood control programme and flood situation in the country.	Hafiz Mohammad Ibrahim	28-8-58
16	Order of Government Business for the week commencing the 1st September, 1958.	Shri Satya Narayan Sinha	30-8-58
17	Clash on the 28th January, 1958 between troops of Mahar Regiment and students at Sagar.	Sardar Surjit Singh Majithia.	30-8-58
18	Correcting the reply given on 16-8-58 to a Supplementary on S. Q. No. 148 re wooden sleepers.	Shri S. V. Ramaswamy	2-9-58
19	Cholera and Gastro-enteritis in Delhi.	Shri D. P. Karmarkar	2-9-58
20	Order of Government Business for the week commencing the 8th September, 1958.	Shri Satya Narayan Sinha	5-9-58

[P.T.O.]

Subject	Name of Minister	Date
21 Correcting the reply given on 25th August, 1958 to a Supplementary on Short Notice Question No. 4 regarding fair price shops in Delhi.	Shri A. M. Thomas	5-9-58
22 Correcting the reply given on the 13th August, 1958 to a Supplementary on S. Q. No. 80 re Indo-Pakistan Financial Issues.	Dr. B. Gopala Reddi	8-9-58
23 Informal meeting with Members of various groups in Parliament re food situation in Uttar Pradesh.	Shri Jawaharlal Nehru.	8-9-58
24 Explosion of ammunition packages at the Bharali Railway station in the Pathankot Military Area on the 24th February, 1958.	Shri Fatehsinhrao Pratap-sinhrao Gawkwad.	11-9-58
25 Correcting the reply given on the 4th September, 1958 to S. Q. No. 913 re Property Rights for Scheduled Castes and other backward classes.	Shri Mehr Chand Khanna	12-9-58
26 Correcting the reply given on the 19th August, 1958 to a Supplementary on S.Q. No. 232 re. National Sample Survey Schemes.	Shrimati Lakshmi N. Menon.	12-9-58
27 Order of Government Business for the week commencing the 15th September, 1958.	Shri Satya Narayan Sinha	12-9-58
28 Discovery of Oil-bearing stratum in Cambay.	Shri Keshava Deva Malaviya	12-9-58
29 Order of Government Business for the week commencing the 22nd September, 1958.	Shri Satya Narayan Sinha	19-9-58
30 Correcting the reply given on the 12th August, 1958 to a Supplementary on S.Q. Nos. 41, 54, 55 and 62 re. Indo-Pakistan Canal Waters Dispute.	Shri Jaisukhlal Lalsankar Hathi.	23-9-58
31 Correcting the reply given on the 16th September, 1958 to Supplementaries on S. Q. No. 1267 re. by product Plants at Rourkela.	Shri Gajendra Prasad Sinha	24-9-58
32 Annual Report and Audited Accounts of the Bharat Electronics (Private) Limited.	Sardar Surjit Singh Majithia.	25-9-58

Subject	Name of Minister	Date
33 Correcting the statement laid on the Table on the 1st September, 1958 in reply to S. Q. No. 764 <i>re.</i> Evacuee Property in Delhi.	Shri Purnendu Sekhar Naskar.	25-9-58
34 Correcting the reply given on the 2nd September, 1958 to a Supplementary on S. Q. No. 799 <i>re.</i> Agricultural Graduates.	Dr. Panjabrao S. Deshmukh.	27-9-58

15. No. of Divisions Held

8

M. N. KAUL,
Secretary.